

Regarding need to address the gaps for effective implementation of education policies of Government by various statutory bodies-Laid

DR. BYREDDY SHABARI (NANDYAL): The Central Government has introduced commendable reforms aimed at revolutionizing our education system, making it more inclusive, equitable, and conducive to the holistic development of our students. However, there remains a significant gap in the effective implementation of these policies by various statutory bodies. From the view point of coordination and alignment issues, it may be stated that despite the introduction of new education policies, there is a concerning lack of coordination and alignment between the Central Government and various statutory councils overseeing disciplines such as Engineering, Medicine, Pharmacy, Law, and Architecture. Secondly, the University Grants Commission (UGC) has made strides in implementing the new policies, but other statutory bodies have not kept pace, reflecting a deeper issue of disjointed efforts and lack of cohesive action. In view of implementation Challenges, it is stated that firstly, the Government directives aimed at bringing about much-needed change often remain confined to paper, with little to no tangible implementation on the ground. Secondly, the absence of coordinated efforts between these statutory bodies and the Central Government creates a significant roadblock in realizing the full potential of our education reforms. Thirdly, concerning the impact on Education System, I would like to say that this misalignment undermines the very essence of the policies, which are crafted to benefit students and educators alike.